

**HIGH COURT OF TRIPURA
AGARTALA**

No. F.6(43)-HC/2021/28058

Dated, Agartala, the 17th December, 2021

O R D E R

The Hon'ble Chief Justice has been pleased to order that w.e.f. 1st January 2022, all Notifications, Circulars, Orders, Memorandums etc. to be uploaded in the official websites of the High Court and the District Courts of Tripura should be digitally signed and in Electronic Publication (ePUB) or Optical Character Recognition (OCR) based PDF only. This is issued in terms with the Rules for Accessibility as per Rule 15(1)(c) of the Rights of Persons with Disabilities Rules, 2017 and the website standard as specified in the Guidelines for Indian Government Websites (GIGW) as adopted by the Department of Administrative Reforms and Public Grievances, Government of India.

Sd/-
(D.M. Jamatia)
REGISTRAR GENERAL

No. F. 6(43)-HC/2021/28059-91

Dated, Agartala, the 17th December, 2021

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura for kind appraisal of His Lordship;
2. Secretary to Hon'ble Mr. Justice S. Talapatra, Judge In-Charge, ICT including eCourts Project, High Court of Tripura for kind appraisal of His Lordship;
3. Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura for kind appraisal of His Lordship;
4. Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura for kind appraisal of His Lordship;
5. Secretary to Hon'ble Mr. Justice S.G. Chattopadhyay, Judge, High Court of Tripura for kind appraisal of His Lordship;

6. The LR & Secretary, Law, Government of Tripura, Agartala;
7. **The District and Sessions Judge**, Gomati Judicial District, Udaipur / Khowai Judicial District, Khowai / North Tripura Judicial District, Dharmanagar / Dhalai Judicial District, Ambassa / Sepahijala Judicial District, Sonamura / West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar/ South Tripura Judicial District, Belonia for compliance;
8. **The Family Judge**, Udaipur, Gomati Judicial District / Khowai, Khowai Judicial District / Agartala, West Tripura Judicial District / Dharmanagar, North Tripura Judicial District / Kailashahar, Unakoti Judicial District / Sonamura, Sepahijala Judicial District/ Ambassa, Dhalai Judicial District / Belonia, South Tripura Judicial District;
9. The Registrar (Vigilance), High Court of Tripura, Agartala;
10. The Registrar (Judicial), High Court of Tripura, Agartala;
11. The Member Secretary, TSLSA, Agartala;
12. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
13. I/C Director, Tripura Judicial Academy, Agartala;
14. The Registrar (Admn. P & M), High Court of Tripura, Agartala;
15. The Joint Registrar, High Court of Tripura, Agartala;
16. The Dy. Registrar (Judl.)-cum-CPC, High Court of Tripura, Agartala for information and compliance;
17. The System Analyst, Computer Section, High Court of Tripura, Agartala. **He is requested to upload this Order in the official website of the High Court of Tripura immediately.**
18. The Sr. System Officer, eCourts Services, High Court of Tripura. **He is directed to prepare a technical write-up on creation of OCR based PDF in both Windows and Ubuntu-Linux Operating System and circulate the same to all the System Officers and System Assistants attached with the District & Sub-Divisional Court Complexes immediately.**
19. ORDER File.


REGISTRAR GENERAL